

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:112
ANSWERED ON:09.02.2017
Guidelines of PMGSY
Owaisi Shri Asaduddin

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any fresh directions/guidelines to various States for identification of villages and selection of roads for implementation of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) the status of implementation of the scheme in various States including Rajasthan; and
- (c) whether some States have raised objections in regard to the implementation of the said scheme and if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 112 for 09.02.2017.

No Sir, the Government has not issued any new guidelines for identification of villages and selection of roads for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY).

PMGSY was launched in 2000 with the objective to provide a single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of the country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.

Since inception of the PMGSY, (upto December, 2016) project proposals of the value of Rs. 209,447.71 crore for connecting 1,56,273 habitations, have been sanctioned by the Ministry, against which the Ministry has released Rs.145,184.60 Crore. States have reported completion of 4,90,187.65 km of rural roads with an expenditure of Rs. 1,50,447.96 crore by connecting 1,21,241 habitations, State -wise details including that of Rajasthan is at Annexure.